

Statement	Route kilometres* per lakh of popula- tion
State	
Andhra Pradesh	10 90
Assam (including Mizoram)	14 67†
Bihar	9 53
Gujarat	21 12
Haryana	13 95
Himachal Pradesh	7 40
Jammu & Kashmir	1 78
Karnataka	9 58
Kerala	4 17
Madhya Pradesh	13 82
Maharashtra	10 37
Manipur	†
Meghalaya	†
Nagaland	1 74
Orissa	8 55
Punjab	15 75
Rajasthan	21 68
Tamil Nadu	9 14
Tripura	0 77†
Uttar Pradesh	9.76
West Bengal	8.35
<i>Union Territories</i>	
Andaman and Nicobar Islands	—
Arunachal Pradesh	†
Chandigarh	4 28
Dadra and Nagar Haveli	—
Delhi	4 16
Goa, Daman & Diu	9 21
Laccadive, Minicoy and Amindivi Islands	—
Pondicherry	5 72
All India	11 01

\*Route kilometers are as on 31.3.73 and population figures are based on 1971 census

†In Tripura State a 33 Kms long rail link is proposed to be taken up in 1974-75 at the cost of North Eastern Coal and rail links covering a total length of 705.5 Kms are under consideration in Mizoram, Manipur, Meghalaya and Arunachal Pradesh

#### Master Plans for Major River Basins

\*22. SHRI K B CHETTRI  
SHRI NABIN CHANDRA BURAGOHAIN  
SHRIMATI SARASWATI PRADHAN ;  
DR R. K. CHAKRABARTI

Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether it is a fact that there is a proposal under Government's consideration to set up River Commissions for the preparation of master plans for the optimum use of water resources available in major river basins in the country, and

(b) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI K C. PANT) (a) and (b) Proposals for setting up three River Basin Commissions for the Ganga, the Southern and Eastern Rivers and the Western rivers are under consideration

#### Royalty for crude oil to Gujarat

\*23 SHRI H N TRIVEDI Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether Government propose to increase the royalty to the Gujarat Government for crude oil produced in that State, and

(b) if so what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN) (a) and (b) According to the Prime Minister's award, which was based on a settlement between the Central Government and the Governments of Assam and Gujarat, the rate of royalty was fixed at Rs 15 per tonne from 1-1-72 to 31-3-79. It is not proposed to change the rate at this stage

#### Fertilizer plant in Madhya Pradesh

\*24 SHRI MAHENDRA BAHADUR SINGH Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether the Madhya Pradesh Government have sent any proposal to the Central Government for setting up a fertiliser plant in Madhya Pradesh; and

(b) if so the reaction of the Central Government thereto ?